

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 121(ND)/2012

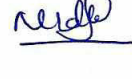
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016.

NAME OF THE COMPANY: Mr. Shardul Vikram Gupta

Vs.

M/s Bihar Samachar Patra Pvt. Ltd.

SECTION OF THE COMPANIES ACT: L/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Dr. Pawan Jaiswal	COMA	Petitioner	
2.	Ashish Kumar Singh	Advocate	Res. pos.	
3.	Nidhi Singh	Advocate	Petitioner	
4.	Arpit Kumar	PCS		

Order dated 27.09.2016

**CP No. 121(ND)/2012 Mr. Shardul Vikram Gupta Vs. Bihar
Samachar Patra Pvt Ltd**

At the request of both the Learned Counsels, matters are
ordered to be listed on 19.10.2016 for completion of filing of
copies of synopsis and paper books.

List the matter on 19.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 27.09.2016